

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH
Court 59 Adhoc Civil Judge
DATED 27-08-2020**

SR. NO.	SUIT NO.	CAPTION
1.	134/2018	EX-PARTE EVIDENCE
2.	637/2017	WRITTEN STATEMENT

DATE: 21/08/2020

Sheristedar
(CR.NO.59)